

यूनियन बैंक Union Bank
 Branch: BANSWADA (8191)
 BANSWADA KAMARUDDIN DIST. TELANGANA-500167
 Email: union8191@unionbankofindia.com

CORRIGENDUM

re: Publication dated 23/02/2024 with regards to the Possession notice in the account of MR. MASANI SREENIVAS REDDY S/O MASANI RAMI REDDY with our Branch-BANSWADA (01971) in Business Standard and Mana Telangana papers. So in this account outstanding Actual amount of Rs. 24,99,207.68 (Twenty Four Lacs Ninety Nine Thousand Two Hundred seven and paise sixty eight only) as on 12.10.2023 and inadvertently, Published as Rs. 2,47,456.14 (Two Lac forty seven thousand four hundred fifty six and paise fourteen only) as on 12.10.2023 and this property type of Symbolic Possession. whereas other terms and conditions in the said notice remains unchanged.

Date: 19.02.2024
 Place: Banswada
 Sd/- AUTHORISED OFFICER

Corrigendum No. 1 to 3rd E Auction Notice of PPS Enviro Power P Ltd dated 19.02.2024 on Revision in Reserve Price and EMD

This is for information of all concerned that Corrigendum No 1 has been issued on Revision in Reserve Price and EMD in 3rd E Auction notice dated 19.02.2024 of PPS Enviro Power Pvt Ltd and the same is uploaded on the E Auction Portal www.bankeauctions.com as also on the website of the CD www.ppsenviro.in

Liquidator, PPS Enviro Power P Ltd / 24.02.2024

KYB Karur Vysya Bank
 Smart way to bank

HYDERABAD MEERPET BRANCH
 Ground Floor, S.No.52, D-No 4-202,
 Teegala Ram Reddy College Of Pharmacy,
 Block 1, Meerpet , Saroor Nagar Mandal
 Hyderabad-500097.Ph: 040-24090152

PRE-SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002

To: Borrower/Mortgagor: 1) Mr. Kudikala Prabhakar, S/o Mr. Kudikala Pentaiiah, H.No. 6-364/7/A/1, MLR Colony, Near Satyam International School, Meerpet, Ranga Reddy, Telangana-500097. 2- Mrs. K. Tejaswini, W/o Mr. Kudikala Kiran Kumar (expired), H.No. 6-364/7/A/1, MLR Colony, Near Satyam International School, Meerpet, Ranga Reddy, Telangana-500097. 3- Mrs. K. Rama Devi, W/o Mr. Kudikala Prabhakar, H.No. 6-364/7/A/1, MLR Colony, Near Satyam International School, Meerpet, Ranga Reddy, Telangana-500097

Legal heir of Late K. Kiran Kumar
 Legal heir of Late K. Kiran Kumar

STATUTORY PRE-SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002

Dear Sir/Madam,
 SUB: Statutory 30 Days Pre-Sale Notice under Rule 8(6) of the SARFAESI Act, 2002 - Immovable Asset possessed by us on 20.01.2024

We have taken possession of the under mentioned asset on 20.01.2024. Possession Notice has been published in Newspapers (i.e. Mana Telangana (Telugu Daily) and Business Standard (English Daily) on 24.01.2024, which was given as security for the credit facility granted to the loan account of you, by our Hyderabad-Meerpet Branch under the provision of the securitization and reconstruction of financial assets and enforcement of security interest act 2002. We have decided to sell the secured assets after 30 days from this notice date in any of the following auction methods:

- By obtaining Quotations from the persons dealing with similar secured asset or otherwise interested in buying the such asset and 2. By inviting tenders from the public;
- By holding public auction; or 4. By E-Auction.

The Sale will take place at our Hyderabad-Meerpet Branch. This is for your kind information. If you pay the entire outstanding amount of Rs. 47,47,637.26 (Rupees Forty Seven Laks Forty Seven Thousand and Six Hundred Thirty Seven and Twenty Six Paise only) as on 18.01.2024 and subsequent interest thereon along with costs, charges etc., for the said account within 30 days from the day, you can possess the asset, possessed by us, failing which the sale will take place on the above venue without any further notice to you. This notice is being issued under Rule 8(6) of SARFAESI Act 2002.

DESCRIPTION OF THE SECURED IMMOVABLE PROPERTY

All that the House on plot No.6, in Survey Nos. 74, 129(old) and 148/2 (new), admeasuring an area of 152 Sq. Yards or its equivalent to 127.07 Sq. Meters, having plinth area of 936 Sq. Feet in Ground Floor with RCC Roof situated at M.L.R. Colony, Meerpet Village, Balapur Revenue Mandal, Ranga Reddy District under Meerpet Municipality standing in the name of Sri Kudikala Prabhakar and bounded by: North: Plot Nos: 5 & 15, South: Plot No: 7, East: Plot Nos. 14 & 13, West: Road.

Sd/- Authorised Officer
 THE KARUR VYSYA BANK LIMITED

Government of West Bengal
 ABBRIDGED NOTICE INVITING TENDER

On behalf of the Project Director, Executive Engineer (A-M) Procurement, SPMU, WBADMIP, WRIDD invites Request for Proposal (RFP) for procurement of consulting services as support organization in different blocks of different districts of West Bengal under WBADMIP Project Phase-I, vide Tender Reference No. from ADMIP/RFP/23-24/16 to ADMIP/RFP/23-24/27 & WB-tenders Ref id:

2024	WRDD	- 6 7 2 2 3 7 - 2
2024	WRDD	- 6 7 2 2 3 7 - 3
2024	WRDD	- 6 7 2 2 3 7 - 4
2024	WRDD	- 6 7 2 2 3 7 - 5
2024	WRDD	- 6 7 2 2 3 7 - 6
2024	WRDD	- 6 7 2 2 3 7 - 7
2024	WRDD	- 6 7 2 2 3 7 - 8
2024	WRDD	- 6 7 2 2 3 7 - 9
2024	WRDD	- 6 7 2 2 3 7 - 10
2024	WRDD	- 6 7 2 2 3 7 - 11
2024	WRDD	- 6 7 2 2 3 7 - 12
2024	WRDD	- 6 7 2 2 3 7 - 13
2024	WRDD	- 6 7 2 2 3 7 - 14
2024	WRDD	- 6 7 2 2 3 7 - 15
2024	WRDD	- 6 7 2 2 3 7 - 16
2024	WRDD	- 6 7 2 2 3 7 - 17
2024	WRDD	- 6 7 2 2 3 7 - 18
2024	WRDD	- 6 7 2 2 3 7 - 19
2024	WRDD	- 6 7 2 2 3 7 - 20
2024	WRDD	- 6 7 2 2 3 7 - 21
2024	WRDD	- 6 7 2 2 3 7 - 22
2024	WRDD	- 6 7 2 2 3 7 - 23
2024	WRDD	- 6 7 2 2 3 7 - 24
2024	WRDD	- 6 7 2 2 3 7 - 25
2024	WRDD	- 6 7 2 2 3 7 - 26
2024	WRDD	- 6 7 2 2 3 7 - 27
2024	WRDD	- 6 7 2 2 3 7 - 28
2024	WRDD	- 6 7 2 2 3 7 - 29
2024	WRDD	- 6 7 2 2 3 7 - 30
2024	WRDD	- 6 7 2 2 3 7 - 31
2024	WRDD	- 6 7 2 2 3 7 - 32
2024	WRDD	- 6 7 2 2 3 7 - 33
2024	WRDD	- 6 7 2 2 3 7 - 34
2024	WRDD	- 6 7 2 2 3 7 - 35
2024	WRDD	- 6 7 2 2 3 7 - 36
2024	WRDD	- 6 7 2 2 3 7 - 37
2024	WRDD	- 6 7 2 2 3 7 - 38
2024	WRDD	- 6 7 2 2 3 7 - 39
2024	WRDD	- 6 7 2 2 3 7 - 40
2024	WRDD	- 6 7 2 2 3 7 - 41
2024	WRDD	- 6 7 2 2 3 7 - 42
2024	WRDD	- 6 7 2 2 3 7 - 43
2024	WRDD	- 6 7 2 2 3 7 - 44
2024	WRDD	- 6 7 2 2 3 7 - 45
2024	WRDD	- 6 7 2 2 3 7 - 46
2024	WRDD	- 6 7 2 2 3 7 - 47
2024	WRDD	- 6 7 2 2 3 7 - 48
2024	WRDD	- 6 7 2 2 3 7 - 49
2024	WRDD	- 6 7 2 2 3 7 - 50
2024	WRDD	- 6 7 2 2 3 7 - 51
2024	WRDD	- 6 7 2 2 3 7 - 52
2024	WRDD	- 6 7 2 2 3 7 - 53
2024	WRDD	- 6 7 2 2 3 7 - 54
2024	WRDD	- 6 7 2 2 3 7 - 55
2024	WRDD	- 6 7 2 2 3 7 - 56
2024	WRDD	- 6 7 2 2 3 7 - 57
2024	WRDD	- 6 7 2 2 3 7 - 58
2024	WRDD	- 6 7 2 2 3 7 - 59
2024	WRDD	- 6 7 2 2 3 7 - 60
2024	WRDD	- 6 7 2 2 3 7 - 61
2024	WRDD	- 6 7 2 2 3 7 - 62
2024	WRDD	- 6 7 2 2 3 7 - 63
2024	WRDD	- 6 7 2 2 3 7 - 64
2024	WRDD	- 6 7 2 2 3 7 - 65
2024	WRDD	- 6 7 2 2 3 7 - 66
2024	WRDD	- 6 7 2 2 3 7 - 67
2024	WRDD	- 6 7 2 2 3 7 - 68
2024	WRDD	- 6 7 2 2 3 7 - 69
2024	WRDD	- 6 7 2 2 3 7 - 70
2024	WRDD	- 6 7 2 2 3 7 - 71
2024	WRDD	- 6 7 2 2 3 7 - 72
2024	WRDD	- 6 7 2 2 3 7 - 73
2024	WRDD	- 6 7 2 2 3 7 - 74
2024	WRDD	- 6 7 2 2 3 7 - 75
2024	WRDD	- 6 7 2 2 3 7 - 76
2024	WRDD	- 6 7 2 2 3 7 - 77
2024	WRDD	- 6 7 2 2 3 7 - 78
2024	WRDD	- 6 7 2 2 3 7 - 79
2024	WRDD	- 6 7 2 2 3 7 - 80
2024	WRDD	- 6 7 2 2 3 7 - 81
2024	WRDD	- 6 7 2 2 3 7 - 82
2024	WRDD	- 6 7 2 2 3 7 - 83
2024	WRDD	- 6 7 2 2 3 7 - 84
2024	WRDD	- 6 7 2 2 3 7 - 85
2024	WRDD	- 6 7 2 2 3 7 - 86
2024	WRDD	- 6 7 2 2 3 7 - 87
2024	WRDD	- 6 7 2 2 3 7 - 88
2024	WRDD	- 6 7 2 2 3 7 - 89
2024	WRDD	- 6 7 2 2 3 7 - 90
2024	WRDD	- 6 7 2 2 3 7 - 91
2024	WRDD	- 6 7 2 2 3 7 - 92
2024	WRDD	- 6 7 2 2 3 7 - 93
2024	WRDD	- 6 7 2 2 3 7 - 94
2024	WRDD	- 6 7 2 2 3 7 - 95
2024	WRDD	- 6 7 2 2 3 7 - 96
2024	WRDD	- 6 7 2 2 3 7 - 97
2024	WRDD	- 6 7 2 2 3 7 - 98
2024	WRDD	- 6 7 2 2 3 7 - 99
2024	WRDD	- 6 7 2 2 3 7 - 100

Interested Consultants (Bidders) are requested to visit the website: wbtenders.gov.in for details & last date for submission of RFP is on 03.04.2024 up to 4:00 PM.

Sd/-
 Executive Engineer (A-M)
 SPMU, WBADMIP, WRIDD

INDIAN SCHOOL FINANCE COMPANY PRIVATE LIMITED
 (CIN - U65221TG1994PTC065392)

Registered Office: Unit No 8-2/29/2/22, 1st Floor Plot No. 52, Sagar Society, Road No.2, Banjara Hills, Hyderabad-500034

General Notice for Relocation / Consolidation & Merger of the Branch.

This is to notify to the General Public including Customers of the Indian School Finance Company Private Limited ("Company"/"ISFC") that one of its Branch located at Flat No 201, D no:47-9-20, 2nd Floor, "Somnaidu Enclave", Dwarakanagar, 3rd Lane Visakhapatnam, Andhra Pradesh-530016 will be relocated and merged with the other existing branch of ISFC situated at 3rd Floor, Door No:40-6/3-3, Co Operative Bank Colony, Moghalrajpuram, Vijayawada, Andhra Pradesh 520010 after three (3) months of this intimation.

Kindly go through the official website of ISFC <http://www.isfc.in> or visit your nearest branch for any further assistance.

DATE: 24-02-2024 Indian School Finance Company Private Limited

Form No. INC-25A
 Advertisement to be published in the newspaper for conversion of public company into a private company Before the Regional Director, Ministry of Corporate Affairs South East Region, Hyderabad, Telangana

In the matter of the Companies Act, 2013, Section 14 of Companies Act, 2013 and Rule 41 of the Companies (Incorporation) Rules, 2014 AND In the matter of S.V.ELECTRONICS LIMITED having its Registered Office at S V HOUSE, Plot No. 20, 3-47-48, Old Vasavi Nagar, Karkhana, Secunderabad - 500 015, Telangana, India

NOTICE is hereby given to the general public that the Company intending to make an application to the Central Government under Section 14 of the Companies Act, 2013 read with aforesaid rules and is desirous of converting into a private limited company in terms of the special resolution passed at the Extra Ordinary General Meeting of the members held on 23rd day of February, 2024 to enable the Company to give effect for such conversion.

Any person whose interest is likely to be affected by the proposed change/status of the Company may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of objection to the Regional Director, South East Region, Ministry of Corporate Affairs, 3rd Floor, Corporate Bhawan, GSI Post, Bandlaguda, Nagole, Tattinnaram, Hyderabad-500068, Telangana, India, within fourteen (14) days from the date of publication of this notice with a copy to the Applicant Company at its registered office at the address mentioned below:

For and on behalf of the Applicant
S.V.ELECTRONICS LIMITED (M VENKATESHWAR RAO)
 Director
 DIN: 00585945
 Complete address of registered office:
 S V HOUSE, Plot No. 20, 3-47-48, Old Vasavi Nagar, Karkhana, Secunderabad-500015, Telangana, India
 Date: 23.02.2024
 Place: Secunderabad

EQUITAS SMALL FINANCE BANK LIMITED
 Regd. Office: 4th Flr, Phase II, Spencer Plaza, 769, Mount Road, Anna Salai, Chennai-2
 Tel: 044-4299 5000 Fax: 044-4299 5050
 Website: www.equitasbank.com

GOLD AUCTION NOTICE

Notice is hereby given for the information of all concerned that Gold Jewellery pledged with us and not redeemed by borrowers with below mentioned loan account numbers of below mentioned branches, inspite of repeated notices, will be auctioned in the venue and at the time given below:

Date: 26.02.2024 | Time: 10.00am Onwards
 Place of Auction: EQUITAS SMALL FINANCE BANK LIMITED

LOCATION	BRANCH NAME	LOAN NUMBERS
HYDERABAD	A S RAO NAGAR	ASRAQJ2305030001

NOTE: 1. Customers who are interested in redeeming the ornaments by paying all the Outstanding dues may do so before the auction, at the concerned branches. 2. Interested Bidders shall produce their identity Card / Pan Card No. / GST No. (In case registered firm/company). 3. The intending bidder shall deposit a sum of Rs. 1,00,000/- as EMD before participating in the Auction.

Place: Hyderabad for Equitas Small Finance Bank Limited.
 Date: February 24, 2024 Authorised Signatory

STATE BANK OF INDIA
 RACPC-Gunfoundry, Gunfoundry Branch, Abids, Hyderabad-500001.
POSSESSION NOTICE (Symbolic)
 Under Rule 8(1) (For immovable properties)

Notice is hereby given under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, a demand notice was issued and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of power conferred on him under section 13(4) of the said Act read with Rule 9 of the said Act on 20.02.2024.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the State Bank of India for an amount and interest thereon.

Sr. No.	Name of Borrower(s) / Owner(s) & address	Description of the Mortgaged property(ies)	Amount Outstanding
1	Sri Palle Veeriah S/o P. China Venkiah, H.No. 8-3-231/29/C, Sri Krishna Nagar, Yousufguda, Hyderabad-45. Office Address: Production Assistant, ID : 1393 AP CINE & TV Production Assistants Union, Plot No. 650, Indira Nagar Hyderabad- 500033 Ac. Nos. 62380332418, 62380332882 Demand Notice Dt: 12.12.2023 Branch: Gunfoundry (20066)	All that the Flat / Unit bearing No. 510, in 4th Floor, in LIG Block No. 22, having a super built up area 465 Sq Feet, Proportionate undivided share of land admeasuring 20.59 Sq.Yds., Or 17.22 Sq.Mtrs., (Out of total admeasuring Ac.67-16 Gts) in Sy.No. 246/1, situated at Marikonda Jagir Village & G.P. Rajendranagar Mandal, R.R.District, Telangana State, Vide Regd., Conveyance Deed No. 15559/2016, dated : 28.11.2016 registered at District Registrar Ranga Reddy in favour of Sri Palle Veeriah S/o Sri P. China Venkiah and bounded by : Boundaries of Flat : North : Flat No. 509, South : Open to Sky & Lift, East: Open to sky, West : Corridor. Boundaries of Entire Land : North : Raidurg Navkhalsa Village Boundary, South : Land in Sy.No. 71, 244, 245, 247, 248 & 242 of Marikonda Jagir Village, East : Land in Sy.No. 80 of Marikonda Jagir Village, West : Khajaguda Village Boundary	Rs. 3,46,524/- as on 20.02.2024 plus interest, charges & incidental expenses thereon (Rs.3,49,124/- as on 12.12.2023)

Place : Hyderabad, Date : 20.02.2024 Sd/- Authorised Officer, State Bank of India

Registered Office: 601 & 602, Peninsula Business Park 6th Floor, Tower A, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013. **DCB BANK**

PUBLIC NOTICE
JEWELLERY AUCTION CUM INVITATION NOTICE

The below mentioned Borrowers have been issued notices to pay the entire dues in the facilities availed by them from DCB Bank Ltd. against Jewellery pledged with DCB Bank Ltd. (DCB Bank). We are constrained to conduct auction of the pledged Jewellery as they have failed to pay the entire dues. DCB Bank Ltd. has the authority to remove account(s) / change the auction date(s) without any prior notice. The auction will be conducted online through <https://egold.auctiontiger.net> on 06.03.2024 & 07.03.2024 from 12:00 Pm to 03:00 Pm

Sr. No.	Customer ID	Customer Name	Location / Place
1	101384587	A CHANDRASEKHAR VARMA	Hyderabad
2	101680097	ABDUL KHADER	Hyderabad
3	101760984	ADDU RAJANI KUMARI	Hyderabad
4	102809837	ADUGANI KALPANA	Hyderabad
5	105146077	ALAKUNTA SRAVANI	Hyderabad
6	101999366	ANJUM FATIMA	Hyderabad
7	102930972	AREPATI BHULAKSHMI DEVI	Hyderabad
8	049006828	ATMURI RAMADEVI	Hyderabad
9	102915147	BONKURU RAJESH	Hyderabad
10	105557464	BOTLA VIJAYA LAXMI	Hyderabad
11	104411083	BOYAPALLY ANURADHA REDDY	Hyderabad
12	105683481	BYAGARI BABU	Hyderabad
13	104062302	CHANDANA KRISHNA KUMAR	Hyderabad
14	102772171	CHAVA MURALI	Hyderabad
15	105232097	CHELLINGI SIMHACHALAM	Hyderabad
16	103259282	CHENAGANI CHANDRA SHEKAR	Hyderabad
17	105921510	DAKANOLLA ASHAJYOTHI	Hyderabad
18	105895955	DOERTI PADMAJA	Hyderabad
19	105804972	DOMA BHARATH CHANDRA	Hyderabad
20	101041895	G NITHIN CHAKRAVARTHY	Hyderabad
21	100711877	GADHIRAJU RADHAKRISHNA M	Hyderabad
22	105088560	GOLLA MAHESH	Hyderabad
23	105873202	GR CHANDRAKALA	Hyderabad
24	103399698	GUDIPIDI NIRISHA	Hyderabad
25	104389256	HAMEEDHA BEGUM	Hyderabad
26	101546845	JENNA RATHNA	Hyderabad
27	105482610	KETHAVATH THARUN	Hyderabad
28	102812578	KOLA SREEDHAR	Hyderabad
29	102859326	KOTA CHANDRA SRINIVAS	Hyderabad
30	101888845	KOTHWAL HARI KRISHNA REDDY	Hyderabad
31	104285066	KURAKULA CHAITANYA	Hyderabad
32	102252176	LAKSHMIREDDY GARI RANJITH	Hyderabad
33	104457865	MADASU USHA RANI	Hyderabad
34	102826039	MADHIKE MADHU	Hyderabad
35	102252175	MALLADI VASU DEVA PAVAN	Hyderabad
36	102915740	MALLARAPU AKHILA	Hyderabad
37	101295679	MALLESH ADULLA	Hyderabad
38	105252340	MALQOJI LILLY HELEN	Hyderabad
39	102531729	MEKALA KAVITHA	Hyderabad
40	102792428	MOHAMMED AFROZ	Hyderabad
41	10554108 8	MOHAMMED RAHAMATH ULLAH	Hyderabad
42	101208678	N V LAKSHMI JOSYULA	Hyderabad
43	103794735	NADEEM AHMED SIDDIQUI	Hyderabad
44	102760164	NAFEES	Hyderabad
45	105264623	NAMLIMET SRINIVAS	Hyderabad
46	103213728	NARESHA	Hyderabad
47	102063616	PACHA RAVI	Hyderabad
48	105656416	PALAKOLLU NAGALAKSHMI	Hyderabad
49	103340355	PAMIDI SRIRAMA KOUSHIK	Hyderabad
50	102858090	PARASA BOSU BABU	Hyderabad
51	050042742	RAJINI RAGIDI	Hyderabad
52	102404795	RAJPUT RAGHAVENDRA SINGH	Hyderabad
53	103076842	REHAN KHAN	Hyderabad
54	102832636	SAMATHA GHANTA	Hyderabad

By way of this publication, the concerned Borrowers/Pledgers are hereby given final notice and last opportunity to pay the facility recalled amount in full, with all interest and charges forthwith or anyhow before the scheduled auction date failing which the Jewellery will be auctioned. Items not auctioned to the highest bidder on the scheduled auction date shall be auctioned on any other day(s) without further notice. Participation in the auction and acceptance of bids shall be at the sole discretion of DCB Bank. Please note that the auction shall be on "as is where is basis", "as is what is basis", "whatever there is basis" and "no recourse basis" and DCB Bank shall not be responsible and liable in any manner for any claims, disputes, objections related to the Jewellery or the auction thereof. Bidders may kindly visit <https://egold.auctiontiger.net> for detailed terms & conditions for participation in the auctions.

Date: 24.02.2024 Sd/- Authorized Officer, DCB Bank Limited

55	104314384	SHWANTI MANASA	Hyderabad
56	102899925	SHAIK SAJEED	Hyderabad
57	105595268	SHANNAM RAMURTHI REDDY	Hyderabad
58	101888879	SHIGA DAYAKAR	Hyderabad
59	101268816	SINGIREDDY SRINIVAS REDDY	Hyderabad
60	103668130	SITARAMAYYA BANDI	Hyderabad
61	103531228	SRIKANTH DURAI	Hyderabad
62	105699608	SIRAMULLU RAMULLU	Hyderabad
63	10		